

Declaration of Assets and Liabilities

Year 2024-2025

I, MD. ALI son/daughter/wife of LATE MD. AKHTAR HASSAN, Aged 47 years, belonging to BIHAR VIDHAN SABHA service and presently working as ASSISTANT SECTION OFFICER give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	30,000/-	NAHID ANJUM NIL	INSHA ALI NIL	AAYZA ALI NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI MAGNUM MID CAP REG FUND-G FOLIO 16926892 RS-10000/- PER MONTH & SBI SAVING ACCOUNT NO-10839486413 RS-2.01 LACS	BOI RAJGIR SAVING ACCOUNT RS-13000/- APPROX	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC POLICY NO.- 518889807 PREM. Rs-5650 PA	LIC POLICY NO.- 595831600 PREM. Rs-8879 PA	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.) CMV	Hero Glamour 2015 Rs-19000	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value) CMV	GOLD 20 GM. Rs.-1.4 LACS	GOLD 50 GM. Rs.-3.5 LACS SILVER 300 GM Rs-22000	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	SAIDPURA DANAPUR 3.125 DISMAL Rs-27 LACS	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value.ANCESTRAL HOUSE UNDIVIDED	MOHALLAH SHAKUNAT PO+PS- SHEIKHPURA DISTT- SHEIKHPURA 811105 Rs-20 LACS		NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments	NIL	NIL

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	dealing with supply of water		
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ASSESSMENT YEAR 2023-2024 TAX PAID AVIPA0277A	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :-

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 (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-

(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature *Md. Ali.*

Name of Employee: MD. ALI

Designation: ASSISTANT SECTION OFFICER

Department: BIHAR VIDHA SABHA

Place: PATNA

Date: 11.02.2025

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.